been retrenched earlier and 71 workers have been retrenched this month even after the mines were opened?

SHRI V. V. GIRI: Quite possible. I have no information,

KHWAJA INAIT ULLAH: Was the lockout of the gold mines a legal lockout?

Mr. CHAIRMAN: Mr. Gour has not yet finished.

DR. R. B. GOUR: Does the hon. Minister know that after the withdrawal of recognition, the Union office was raided and all the files confiscated? And does the hon. Minister also know that the workers' families have been ejected from the quarters and the workers put in jail?

SHRI V. V. GIRI: We have no information on the matter. I have no doubt that certain people have been put in jail.

DR. R. B. GOUR: And their families have been ejected from the quarters and the workers have been sent to jail!

SHRI V. V. GIRI: These mines belong to the Hyderabad State and from the law and order point of view they might have taken that action.

DR R. B. GOUR: But the question of law and order does not arise. The workers have already been put into jail. Their families have been ejected from the quarters. This is a Central subject concerning the workers.

SHRI V. V. GIRI: I assure the hon. Member that I shall secure more information and if I get it, I shall place it before him.

MR CHAIRMAN: Next question

KHWAJA INAIT ULLAH: Sir, I wanted to put a question.

MR CHAIRMAN: Mr. Hemrom.

TRAIN SERVICE BETWEEN TATANAS AR

*265. SHRI S. M. HEMROM: Will the Minister for RAILWAYS be pleased to state:

- (a) the reasons for not restoring pre-war passenger train services between Tatanagar and Badampahar on the Eastern Railways;
- (b) whether any representations have been received by Government for the restoration of the said train services; and
- (c) whether Government intend to restore the same and if so, when?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT: (SHRI O. V. ALAGESAN): (a) It is not feasible at present to restore the train in question due to the paucity of coaching stock.

- (b) Yes.
- (e) Yes, as soon as the availability of coaching stock permits it.

SHRI S. M. HEMROM: Was the restoration difficult for want of power and stock?

SHRI O. V. ALAGESAN: Yes, that is precisely so.

SHRI S. M. HEMROM: Are extra coaches left idle on Tatanagar station?

SHRI O. V. ALAGESAN: I don't think, Sir.

SHRI S. M. HEMROM: How many goods trains are running on this branch line?

SHRI O. V. ALAGESAN: Now there is one train each way. It is a mixed train, one train, running each way between the two Stations—both goods and passenger.

SHRI S. M. HEMROM: May I know whether the pre-war passenger service was a mixed train of goods and passenger coaches?

SHRI O. V. ALAGESAN: I do not have the information, Sir.

ALLEGATIONS AGAINST CERTAIN RAIL-WAY CONTRACTORS AT BHARATPUR STATION

- *266. SHRI B. V. KAKKILAYA: Will the Minister for RAILWAYS be pleased to state:
- (a) whether any enquiry was made into certain charges made by one Shri Babulal Gupta against certain Railway contractors of Bharatpur Station;
- (b) if so, who was the official deputed for making the enquiry and whether he has completed his enquiry and submitted his report;
- (c) whether Government will place a copy of the report on the Table of the Council; and
- (d) what action Government propose to take on the report?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) Some time back a letter from Shri Babulal Gupta, containing allegations against Railway Officials, and a Railway catering contractor at Bharatpur station, was forwarded to the Minister for Railways by Shri Indra Vachaspati, M.P.

- (b), (c) and (d). On another complaint against the catering contractor to the General Manager, Western Railway, special enquiries have been instituted by the Western Railway and suitable action will be taken on completion of these enquiries.
- SHRI B. V. KAKKILAYA: May I know, Sir, who was the official who conducted this enquiry?
- SHRI O. V. ALAGESAN: The enquiry is going on still, Sir.

MR. CHAIRMAN: Who are the people who are conducting the enquiry?

SHRI O. V. ALAGESAN: The officers of the Western Railway. I do not know their names.

SHRI B. V. KAKKILAYA: Will the Government see that some efficials who are not in the Railway (i.e. in the Western Railway) are deputed to conduct the enquiry, so that there may not be any hush up business?

SHRI O. V. ALAGESAN: I do not think it is necessary, Sir.

Box Boys in the Service of Railways

- *267. SHRI B. RATH: Will the Minister for RAILWAYS be pleased to state:
- (a) whether box boys have been provided for carrying the tool boxes and kits of anglo-Indian drivers and firemen to and from the engines before and after duty of those drivers and firemen; and
- (b) what is the scale of pay of these box boys?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) The practice is not uniform at all places and depends on the circumstances at each place. Generally box boys are provided for carrying the private boxes of drivers and firemen between running sheds running rooms. Where these arrangements exist they are available to the staff without distinction as between communities.

(b) The scale of pay of the Box Boys is Rs. $30-\frac{1}{2}-35$.

SHRI B. RATH: Is it a fact that box boys have been provided at Tatanagar to carry the private boxes and kits of Anglo-Indian drivers and firemen but not of Indian firemen?

SHRI O. V. ALAGESAN: Sir, wherever these box boys are employed, they serve the drivers and firemen without any distinction of community. I have clearly stated that in my reply. If the hon. Member has got any particular instance in his mind, he can bring